

श्री रवि राय : सरकार के दल और विरोधी दलों की ओर से यह मांग है कि इस पर बहस होनी चाहिए।... (व्यवधान)...

SHRI PILOO MODY : In the present political situation in the country where this thing is happening almost every week it is needless to say that the last resort that we have got is at least to discuss it threadbare in Parliament, whatever the rights or wrongs in the situation may be. When we see that Assemblies are dissolved or prorogued in order to suit the convenience of the majority of the ruling party, I think, it is high time that this Parliament took very serious note of it, no matter how much of the business there is before Parliament ; I think they should all be suspended and these things should be discussed. The condemnation that should normally come from the Press is not forthcoming when such blatant violations of the Constitution are taken place. Therefore, I beg of you and I entreat you not to thwart this Parliament from discussing these problems whenever they arise and as many times as they arise.

SHRIMATI SUSHILA ROHATGI (Bilhaar) : May I express my point of view also ?... (Interruptions)

MR. SPEAKER : Personally speaking, I also view it with great concern. I also view everything that is going on about prorogations and adjournments with grave concern.

12.55½ hrs.

PAPER LAID ON THE TABLE

Statement Re : Correction of Date in Notification

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : I beg to lay on the Table a statement (Hindi and English versions) regarding correction of date in Notification No. S. O. 4665, laid on the Table on the 9th December, 1969. [Placed in Library. See No. LT-2886/70]

ESTIMATES COMMITTEE

Hundred and Sixth, Hundred and Seventh and Hundred and Ninth Reports

SHRI THIRUMALA RAO (Kakinada) : I beg to present the following Reports of the Estimates Committee :—

- (1) Hundred and sixth Report regarding action taken by Government on the recommendations contained in their Seventy-fourth Report on the Ministry of Shipping and Transport—Inland Water Transport.
- (2) Hundred and seventh Report regarding action taken by Government on the recommendations contained in their Eighty-third Report on the Ministry of Health and Family Planning and Works, Housing and Urban Development (Department of Works, Housing and Urban Development Department of Printing and Stationery (Printing Wing).
- (3) Hundred and ninth Report regarding action taken by Government on the recommendations contained in their Seventy-eighth Report on the Ministry of Home Affairs—Central Bureau of Investigation.

12.56 hrs.

PERSONAL EXPLANATION BY MEMBER

SHRI S. K. PATIL (Banaskantha) : Mr. Speaker, Sir, when I was not here yesterday, some charges and some allegations were made by some Members against me. I wrote to you a letter which I am reading out for the sake of brevity. It reads thus :

"I am sorry ...

श्री जार्ज फरेनेन्डीज (बम्बई दक्षिण) : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। नियम संख्या 357 के अन्तर्गत मेरा व्यवस्था का प्रश्न है। आप उसे सुनिए।... (व्यवधान) ...कल जब इस सदन में... (व्यवधान)...